

HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 16<sup>th</sup> March, 2015.

No. HCM/A-49/92-A&E(V)/ It is notified that the last date for submission of application form for the post of Stenographer Grade-II which was fixed on 13.03.15 vide this Registry's Advertisement No. HCM/A-49/92-A&E(V)/23994-4000 dated 10<sup>th</sup> February, 2015 has been extended till 17<sup>th</sup> March, 2015 as 13<sup>th</sup> March, 2015 and 16<sup>th</sup> March, 2015 were bandh.

Sd/-

(N. Rojit Singh )

Joint Registrar (Admn/PM&P)

High Court of Manipur.

No. HCM/A-49/92-A&E(V)/<sup>25897-99</sup> Imphal, the 16<sup>th</sup> March, 2015.

Copy to:

1. Central Project Coordinator (CPC) – He is requested to upload this Notification.
2. Notice Board/concerned file.

(N. Rojit Singh )

Joint Registrar (Admn/PM&P)

High Court of Manipur.